

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present :- Smt. P. Ragini, District Judge

Sub:- Estt - District Court, Kozhikode - Deputation of Junior Superintendent on working arrangement basis -Orders - Issued.

Read:- O.M.No.C5-19980/2021/ dated 04.03.2022 of the Hon'ble High Court of Kerala.

ORDER NO. A1-3728/2020.

Kozhikode, Dated: 08.03.2022.

In view of the special circumstances reported by this Court, the Hon'ble High Court has accorded sanction for the deputation of Junior Superintendent on working arrangement basis to the District Court, Kozhikode for a period of 6 months from the date of joining duty in the District Court, Kozhikode as mentioned below.

Sl. No	Name, Designation and Station	Court to which deputation is allowed
1	Smt. Lekha. P, Junior Superintendent, Sub Court, Vatakara.	District Court, Kozhikode

The presiding officer concerned will relieve the incumbent forthwith.

Sd/-
DISTRICT JUDGE

To
The Sub Judge, Vatakara.

Copy to :

1. The Registrar (Subordinate Judiciary), High Court of Kerala, Ernakulam (with CL).
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Superintendent-II/ III, Sec.B1, District Court, Kozhikode.
4. The Secretary, KCJSO, District Committee, Kozhikode.

// True Copy/Forwarded/By Order //


Sheristadar.

